

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Form 1

List of cases e-filed during the month of February, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate Email ID	Date of Registration	Date of e-filing
1		Assam	Nil	-	-	-	-	-	-
2		Nagaland	Nil	-	-	-	-	-	-
3		Mizoram	Nil	-	-	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-	-	-

Form 2

List of cases in which e-Payment of Court fees was made during the month of February, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

Form 3

List of cases in which Electronics Service of Process has taken during the month of February, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

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Form 4

List of total number of cases allocated taken during the month of February, 2023.

Sl.No	Court	State	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Civil & Assistant Sessions Judge	Kamrup (M), Assam	Civil & Assistant Sessions Judge No. 1	-	Comm. Suit-21/23 Comm. Suit-27/23 Comm. Suit-34/23 Comm. Suit-43/23	04
			Civil & Assistant Sessions Judge No. 2	-	Comm. Suit-19/23 Comm. Suit-20/23 Comm. Suit-24/23 Comm. Suit-26/23 Comm. Suit-29/23 Comm. Suit-30/23 Comm. Suit-32/23 Comm. Suit-33/23 Comm. Suit-38/23 Comm. Suit-39/23	10
			Civil & Assistant Sessions Judge No. 3	-	Comm. Suit-22/23 Comm. Suit-23/23 Comm. Suit-25/23 Comm. Suit-28/23 Comm. Suit-31/23 Comm. Suit-35/23 Comm. Suit-36/23 Comm. Suit-37/23 Comm. Suit-40/23 Comm. Suit-41/23	10
			Total			24

Form 5

List of cases in which Case Management Hearing was held during the month of February, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

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Form 6

Contested Commercial Cases disposed during the month of February, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	CJ	Sivasagar	CS-33/2022	The Central Bank of India vs Arup Kashyap	Sanjib Borah	15.11.22	Nil	11.02.23	Nil	UnContested	Nil	Nil	Nil
2	CJ	Sivasagar	CS-19/2022	Indian Bank vs Lalitya Baruah	Anirekha Gogoi	15.11.22	-	11.02.23	-	UnContested	-	-	-
3	CJ	Sivasagar	CS-02/2022	SBI Mezenga Branch vs Rajib Ahmed	J Baruah	18.11.22	Nil	22.02.23	Nil	UnContested	Nil	Nil	Nil
4	CJ	Sivasagar	CS-31/2022	ICICI Bank Limited vs Gaurav Kumar Baruah	S. Hazarika	02.09.22		28.02.23		UnContested			
5	CJ	Sivasagar	CS-37/2022	SBI vs Pravin Nana Paqare	P.B. Zaman	15.11.22	Nil	28.02.23	Nil	Contested	Nil	Nil	Nil
6		Nagaland	Nil	-	-	-	-	-	-	-	-	-	-
7		Mizoram	Nil	-	-	-	-	-	-	-	-	-	-
8		Arunachal Pradesh	Nil	-	-	-	-	-	-	-	-	-	-

As per new format.

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Form 7

Summary of Commercial Cases during the month of February, 2023.

Sl.No	Court	District/State	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Civil Judge-cum-Asst. Sessions Judge	Bongaigaon, Assam	03			03
2	Civil Judge-cum-Asst. Sessions Judge	Chirang, Assam	04			04
3	Civil Judge-cum-Asst. Sessions Judge	Dibrugarh, Assam	09	01	02	08
4	Civil Judge-cum-Asst. Sessions Judge	Kamrup(M), Assam	327	24	01	350
5	Civil Judge-cum-Asst. Sessions Judge	Sivasagar, Assam	39	-	06	33
6	Civil Judge-cum-Asst. Sessions Judge	Golaghat, Assam	05			05
7	Civil Judge-cum-Asst. Sessions Judge	Jorhat, Assam	16	04		20
8	Civil Judge	Morigaon, Assam	36	03		39
9	CJM-cum-Civil Judge-cum-Asst. Sessions Judge	Hojai, Assam	06			06
10	Civil Judge-cum-Asst. Sessions Judge	Nagaon, Assam	88	03	04	87
11	Civil Judge-cum-Asst. Sessions Judge	Sonitpur, Tezpur	02			02
12	Civil Judge-cum-Asst. Sessions Judge	Tinsukia	05			05
13	Civil Judge-cum-Asst. Sessions Judge	Hailakandi	39		8	31
14	Civil Judge-cum-Asst. Sessions Judge	Goalpara	01			01
15	Civil Judge-cum-Asst. Sessions Judge	Darrang	-	05		05
Total			580	40	21	599

N.B: There are no Commercial Act cases pending in the state of Nagaland, Mizoram and Arunachal Pradesh.